## Declaration of Assets and Liabilities

Year. 2021

I, BRIJNANDAN YADAYson/daughter/wife of ZT. SUKDEO SINGH YADAY aged. 43 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as ... OFFICE ATTENDANT. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	2000/-	SUNITA DE	NISHA BHART	MEHA KUMAK	NIL
370 EPO ( EPOTP)	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5000 - as on 12.66 2021, S.B.g BV.M	1000 - 95 on 19 feb 2021, 5.B.9 Rosabagas Patria	1000 ( 95 on 12 feb 2021, 5.8.9 Hafua Cropilgary	1000/- 95 on 12 fes 204, 5.B.9 LINE BAJAS Cropolgan	NIL
of outa	(iii)	Bonds, Dobentures and Shares in companies	NIL	MIL	NIL	NIL	NIL
12.2.21	∠(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	1117	NIL	NIL	NIL
2049	(v)	Motor Vehicles (details of make, etc.)	BROIBS 3347 DISCOVER	NIL	NIL	NIL	1411
	(vi)	details of	Gold 109- 45000/-	Gald-104- 45000/-	NIL	NIL	NIL
		Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bends / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will

l Sr.	have to be indicated]  Description	Self	Spouse	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
No.			Name(S)	Name	Maine	Ltt.
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	MIL	MIL	NIT	1411	MIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	N/L	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/L	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIT	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding
(a)	(i) Loans from Banks	5.B.9, B.V.M	600000 -
(2.7	(ii) Loans from financial, institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	N/L
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	ASSESSMENT YEAR 2020-21;	MIL
	filed. Give also Permanent Account Number (PAN)]	PAN N. ABCPY 1899E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Person	al Detail	
GPF/CPF/PRAN	No. :-	PTS/BLA - 1154
Gender	i <del>.</del>	M. (M/F)
Date of Birth	:-	14091978 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre		BIHAR LEGISLATIVE ASSEMBLY PATHA  (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
lome District	:-	GOPALGANJ

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 251-1-717 4174

Name of Employee: BRIJNANDAN YADAV

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Place: PATNA

Date: 12 . 82 . 2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.